

- (ii) Panels manufactured out of non-wood lignocellulogic materials like bagasse based particle board, MDF, rice husk board and bamboo board should be encouraged.
- (iii) CPWD's recommendation in respect of ban on the use of solid wood as building material should be made applicable to State PWDs also.
- (iv) Designs needing lesser amount of wood for hills and earthquake prone areas should be promoted.
- (c) Does not arise.

Mining in Forest Area

5901. SHRI BHERU LAL MEENA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the mining work has been stopped in Udaipur-Dungarpur-Banswada areas as per the decision of Supreme Court;

(b) if so, the total acres of forest area where mining work was going on;

(c) the number of labourers belonging to tribes who were engaged in the mining work and the number of men rendered unemployed; and

(d) the steps proposed to be taken for making amendment in Forests Protection Act, 1980 and for allowing mining in forest area?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House.

(d) Mining in forest areas is permissible with the prior approval of Central Government under Forest (Conservation) Act, 1980 and as such no amendment to the Act is required.

Manufacture of Lactose

5902. SHRI SUKHBIR SINGH BADAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of units in the country engaged in the manufacture of Lactose from the raw milk;

(b) the installed capacity and operational capacities of these units in the country *vis-a-vis* the total demands of this product in the country;

(c) the quantities of Lactose imported in the country in the last five years indicating the landed price in the country *vis-a-vis* duty tariff during those years;

(d) whether the Government propose to recommend the introduction of Anti Dumping Duty on imported Lactose, since the demand outmeets the supply; and

(e) the corrective measures being considered by the Government to support indigenous industry for the production of Lactose since the industry is at infant stage?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) There are 3 units in the country engaged in the manufacture of Lactose.

(b) The estimated annual installed capacity of these units is as follows :

Name & Location of the Units	Annual insalled capacity
(i) M/s. Cepham Milk Specialities Ltd., Patiala (Punjab)	5000 MT
(ii) M/s. Dynamix Dairy Industries, Baramati (Maharashtra)	5000 MT
(iii) M/s. Mahann Proteins Ltd., Mathura (U.P.)	3000 MT

However, no survey has been done regarding demand of Lactose in the country.

(c) Import of Lactose is not monitored in this Ministry.

(d) and (e) Ministry of Food Processing Industries has proposed for increase in the import duty of Lactose from 20% to 85%.

[Translation]

Godowns in Madhya Pradesh

5903. DR. RAM LAKHAN SINGH : SHRI DILEEP SINGH BHURIA :

Will the Minister of FOOD be pleased to state:

(a) the locations and capacities of godowns of Food Corporation of India and Central Warehousing Corporation in Madhya Pradesh;

(b) whether the number of godowns in the State is not sufficient;

(c) if so, whether the Government are making any efforts to increase the number of godowns; and

(d) if so, the locations and capacities thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES,

CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) Statements I and II indicating the locations and capacities of godowns of FCI and CWC are enclosed.

(b) Total capacity available with FCI and CWC in Madhya Pradesh alongwith its percent utilisation is as under:

Agency	Total Capacity (in lakh tonnes)	Percentage utilisation
F.C.I. (as on 1.4.97)	12.46	55%
C.W.C. (as on 1.2.97)	6.79	59%

From the above it is clear that both the organisations have sufficient capacity in the state.

(c) and (d) F.C.I. is constructing a godown of 10,000 MT capacity at Dhamtari.

C.W.C. has proposals for construction of additional capacity in Madhya Pradesh at the following places:

Sl.No.	Centre	Capacity
1.	Gwalior (Malanpur)	5000 MT
2.	Narsingpur	5000 MT
3.	Sanwer	2000 MT
4.	Bilaspur	4800 MT
5.	Raipur	5000 MT

In addition to the above, the Central Warehousing Corporation is also considering to set up warehouses at Morena, Bhatapara, Katni and Sheopurkalan.

Statement-I

The Storage Capacity (Covered), (Owned & Hired) available with FCI in Madhya Pradesh State as on 01.04.1997

(Fig. in '000' Tonnes)

Name of the FCI Distt.	Name of the Revenue Distt.	Name of the Centre	Storage Capacity		
			Owned	Hired	Total
1	2	3	4	5	6
Bhopal	Betul	Betul	10.00	-	10.00
-do-	Bhopal	Bhopal	25.00	-	25.00
-do-	Hoshingabad	Itarsi	86.25	-	86.25
Bilaspur	Bilaspur	Akaltara (1.20 S.G. +5.00 SWC +5.00 Pvt)	-	11.20 (3)	11.20
		Behla	8.34	-	8.34
		Bilaspur	35.12	32.75 CWC	67.87
		Kargi Road	15.00	-	15.00
		Katghora	-	0.87 SWC	0.87
		Naila (0.60SWC+1.12S.G.+3.45Pvt.)	14.28	5.17(30)	19.45
		Sakti	12.50	0.505 G.	13.00
-do-	Raigarh	Jaspur Nagar	-	0.50 SWC	0.50
		Kharsia	13.64	-	13.64
		Raigarh	10.64	11.80 SWC	22.44
		Sarangarh (1.00S.G.+0.40SWC)	-	1.49(20)	1.49
-do-	Sahadol	Sahadol (0.60S.G.+1.45 SWC)	5.64	2.05(2)	7.69

1	2	3	4	5	6
Bilaspur	Sarguja	Bishrampur	13.34	-	13.34
		Janakpur	-	0.20SWC	0.20
		Ramnuganj	-	0.35SWC	0.35
Gwalior	Bhind	Bhind	-	0.50CWC	0.50
		Gohad (0.37S.G.+6.6 SWC)	-	6.97(2)	6.97
-do-	Datia	Datia	7.50	-	7.50
-do-	Guna	Ashoknagar	11.92	0.05DWC	11.95
		Guna	-	2.00SWC	2.00
-do-	Gwalior	Dabra	-	3.00SWC	3.00
		Gwalior	12.50	0.06CWC	12.56
-do-	Morena	Morean	-	5.00CWC	5.00
		Sheopur Kalan	11.28	-	11.28
-do-	Shivpuri	Shivpuri	-	1.00SWC	1.00
Indore	Dhar	Diamond	-	2.00SWC	2.00
	Indore	Indore (12.50CWC+20.00ARDC)	-	32.50(2)	32.50
-do-	Jhabua	Megh Nagar	5.00	-	5.00
-do-	Khandwa	Khandwa	-	20.00CWC	20.00
-do-	Khargone	Khargone	-	3.00SWC	3.00
Jabalpur	Balaghat	Balaghat	20.31	-	20.31
		Katangi	13.98	-	13.98
		Latm	-	0.23Pvt.	0.23
		Wara Seoni	10.00	2.00SWC	12.00
-do-	Chhindwara	Chhindwara	-	1.00SWC	1.00
		Pandhurna (3.60 SWC + 0.40 Pvt.)	-	4.00(2)	4.00
-do-	Maharashtra	Gondia	-	5.00CWC	5.00
-do-	Jabalpur	Jabalpur	10.64	-	10.64
		Katni	8.64	-	8.64
-do-	Mandla	B. Banjar	-	0.25CWC	0.25
		Dindori	-	0.07SWC	0.07
		Mandla (1.00SWC+0.40 Pvt)	-	1.40(2)	1.40
		Shahpura	-	0.20 Pvt.	0.20

1	2	3	4	5	6
Jabalpur	Seoni	Lakhmadone	-	0.50SWC	0.50
		Seoni	8.36		8.34
Durg	Bastar	Bhanupratappur	-	0.80SWC	0.80
		Bijapur	-	0.18SWC	0.18
		Charma	-	0.80SWC	0.80
		Jagdapur (0.12SG+7.60SWC+1.24Pvt.)	10.64	8.96(3)	19.60
		Kanker (3.15SWC+0.65Pvt.)	-	3.80(2)	3.80
		Kondagaon (3.15SWC+0.54Pvt.)	-	4.08(2)	4.08
		Keskal	-	1.00SWC	1.00
		Narainpur	-	1.00SWC	1.00
		Sukma	-	0.17SWC	0.17
-do-	Durg	Balod	-	1.00SWC	1.00
		Barnetra	-	1.50SWC	1.50
		Durg (8.00SWC+7.50Pvt.)	53.95	15.50(2)	69.45
-do-	Rajnadgaon	Rajnandgaon	71.63	4.50SWC	76.13
Raipur	Raipur	Abhanpur	-	3.60SWC	3.60
		Arang.	-	4.93Pvt.	4.93
		Baghbahara (2.00S.G.+1.40SWC+39.13Pvt.)	10.67	42.53(30)	53.20
		Baloda Bazar	-	5.00SWC	5.00
		Bhatapara (18.67SWC+3.00Pvt.)	-	21.67(2)	21.67
		Basna (6.50SWC+2.79Pvt.)	-	11.61(2)	11.61
		Bhimkhoj	-	1.00Pvt.	1.00
		Dhamatri (2.00S.G.+21.10SWC+4.47Pvt.)	12.34	27.57(30)	39.91
		Pithora (1.505G+3.62Pvt.)	-	5.12(2)	5.12
		Kharoa	-	0.27Pvt.	0.27
		Khurd (0.60S.G.+3.00SWC)	-	3.60(2)	3.60
		Mahasamund (1.35S.G.+5.70SWC+4.27Pvt.)	14.16	11.00(3)	25.16

1	2	3	4	5	6
Raipur	Raipur	Mandir Hasaud	125.00	4.00SWC	129.00
		Nagri (1.60S.G.+1.30SWC)	-	2.90(2)	2.90
		Neora-Tilda.	21.92	5.00SWC	26.92
		Raipur (2.42 S.G.+1.98SWC)	25.09	4.40(2)	29.49
		Rajima (1.35S.G.+8.40SWC)	15.64	9.75(2)	25.39
		Saraipalli	-	12.02Pvt.	12.02
Satna	Chhatarpur	Harpapur	10.00	0.38SWC	10.38
-do-	Rewa	Rewa	-	2.00SWC	2.00
-do-	Satna	Satna	6.92	10.00Pvt.	16.92
-do-	Sidhi	Sidhi	-	1.00SWC	1.00
-do-	Tikamgarh	Newari	18.14	-	18.14
		Tikamgarh	15.00	-	15.00
Sagar	Damoh	Damoh	-	1.50SWC	1.50
-do-	Narsinghpur	Gadarwara	-	2.50Pvt.	2.50
		Narsinghpur	-	4.00CWC	4.00
-do-	Sagar	Bina	6.28	-	6.28
		Sagar	-	8.00SWC	8.00
-do-	Vidisha	Vidisha	10.00	-	10.00
Ujjain	Dewas	Dewas	-	17.50Pvt.	17.50
-do-	Ratlam	Ratlam	8.98	2.0SWC	10.98
-do-	Ujjain	Ujjain	15.00	1.60SWC	16.60
Total of Madhya Pradesh			821.22	425.02	1246.24

SUMMARY

Agency	Capacity	Utilisation	No. of Godowns
FCI Owned	821.22	52%	41
Hired from State Govt.	18.92	55%	17
C.W.C.	112.26	72%	11
S.W.C.s.	149.37	64%	52
Pvt. Parties	144.47	48%	23
Total	1246.24	55%	144

Statement-II*Centre-wise capacity of CWC in Bhopal Region as on 1.2.1997*

Centre 1	Constructed 2	Hired 3	Open 4	(Figures in MTs) Total 5
<i>Region Bhopal</i>				
Balaghat	5000	3158	0	8158
Bargwan	0	17847	0	17847
Bhatapara-I	23400	0	0	23400
Bhatapara-II	15000	0	0	15000
Bhind	10000	0	0	10000
Bhopal-I	40740	0	0	40740
Bhopal-II	0	3745	0	3745
Bilaspur-I	23200	3650	0	26850
Bilaspur-II	10000	0	0	10000
Bina	0	1810	0	1810
Burhanpur-I	17200	0	0	17200
Burhanpur-II	10000	0	0	10000
Chhatrapur	0	17292	0	17292
Gwalior	19750	0	0	19750
Hanumana	0	21693	0	21693
Indre-I	12500	0	0	12500
Indore-II	3750	1775	0	5525
Indore-III	18500	0	0	18500
Indore-IV	16000	0	0	16000
Indore-V	20000	0	0	20000
Katni	25100	0	0	25100
Khandwas BD	9000	0	0	9000
Maksi	5000	0	0	5000
Manawar	0	1700	0	1700
Morena-I	31450	0	0	31450

1	2	3	4	-	5
Morena-II	22800	0	0		22800
Marasinghpur	9100	2856	0		11956
Pittampur	5000	5200	0		10200
Raigarh-II	11300	12357	0		23657
Raipur-I	13000	0	0		13000
Raipur-II	8800	0	0		8800
Raipur-III	33200	0	0		33200
Raipur-IV	8500	0	0		8500
Sanwar (R)	5000	0	0		5000
Satna	0	16929	0		16929
Sheopurkalan	11000	2899	0		13899
Sohagpur	5000	0	0		5000
Surajpur (MP)	0	6158	0		6158
Uchehra	0	8415	0		8415
Sub Total	539290	139909	0		679199
Total	539290	139909	0		679199

Fishing Harbours

5904. SHRI MULLAPPALLY RAMACHANDRAN :
SHRI B.L. SHANKAR :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to build a fishing harbour in Karnataka and Kerala;

(b) if so, the details thereof and the places where harbour will be constructed; and

(c) the time by which the same are likely to be constructed?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD. (SHRI CHATURANAN MISHRA) : (a) to (c) A statement is attached.

Statement

Sl. No.	Name of Fishing Harbours	Name of the District	Date of Sanction	Sanctioned cost (Rs. in lac)	Original target date of Completion	Revised target date of Completion
KERALA						
1.	Vizhinjam Stage-III	Trivandrum	2/87	704.00	2/90	3/98
2.	Kayamkulam	Allapuzha	8/94	624.60	8/93	-
3.	Thangassery	Quilon	10/88	1980.50	10/93	3/93
4.	Mopla Bay	Kannur	1/92	564.00	1/96	12/97
5.	Chombal	Kazhikode	1/92	556.00	1/96	12/97
KARNATAKA						
1.	Malpe Stage-II	Dakshina Kannada	2/97	1196.70	2/2000	-